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Title: Introduction of the Population Stabilization Bill, 2017.

SHRI GAJANAN KIRTIKAR (MUMBAI NORTH WEST): I beg to move for leave to introduce a Bill to provide for promotion of family planning measures by the Central and the State Governments for population stabilization in the country through various incentives and disincentives so as to ensure that the population is commensurate with its social, economic and other developments and with the ecological balance and bridge the gap between the haves and have nots and for achieving quality of life and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for promotion of family planning measures by the Central and the State Governments for population stabilization in the country through various incentives and disincentives so as to ensure that the population is commensurate with its social, economic and other developments and with the ecological balance and bridge the gap between the haves and have nots and for achieving quality of life and for matters connected therewith or incidental thereto. ”

The motion was adopted.

SHRI GAJANAN KIRTIKAR : I introduce** the Bill.

